

Sambalpur—Talcher Line

1530. SHRI RASABEHARI BEHARA: Will the Minister of RAILWAYS be pleased to state:

(a) when the survey work of Sambalpur-Talcher Railway line is likely to be completed ; and

(b) what is the progress of work till the end of October, 1980?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN);

(a) December, 1980.

(b) The field work of traffic and engineering portion has been completed and the project estimate and the engineering report are being finalised by the Railway.

With the progress achieved so far the survey report is expected to be submitted to the Railway Board by December, 1980.

Barasat—Bongaon Line

1531. SHRI NIREN GHOSH : Will the Minister of RAILWAYS be pleased to state:

(a) whether the passengers and users of the railways have proposed that the Barasat-Bongaon line be double-tracked; and

(b) if so, whether the proposal is under consideration?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN)

(a) and (b). A survey was conducted by the Eastern Railway in 1970 to ascertain the needs for line capacity on Dum Dum-Bongaon section in view of the anticipated increase in traffic. The survey team recommended doubling of the B.G. Section between Dum Dum Junction and Barasat (15.24 Kms.) only and provision of some complementary facilities on the remaining single line between Barasat and Bongaon. Dum-Dum Barasat doubling and additional crossing facilities at Bira, Askokenagar and Thakurnagar stations and stabling line at Habra have already been approved and these works are in progress.

Supply of Rakes to Central and Western Railways

1532. SHRI R. K. MHALGI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Central Railway and Western Railways were to get for their Bombay suburban section, 25 rakes from Integral Coach Factory, Madras or from other source;

(b) whether the first rake was to be received in October, 1980 and according to the phased delivery programme the last rake will be received by the end of 1982;

(c) whether the delivery of rakes was delayed ; and

(d) If so, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN):

(a) and (b). Yes.

(c) and (d). Yes. due to suppliers' inability in adhering to the promised schedule of supplies.

Legal Action by Central Railway Employees

1533. SHRI R. K. MHALGI: Will the Minister of RAILWAYS be pleased to state:

(a) the number of employees on the Central Railway who have resorted to legal action for getting their over-time wages during the last three years;

(b) what is the amount paid as overtime; and

(c) what was the amount expended by the Railway Administration on the court cases for these employees?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN):

(a) 858 employees.

(b) Rs. 6288.75 paise.

(c) Rs. 718.40 p. Cases of 840 employees are still pending in Court.